GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2907 ANSWERED ON:15.03.2010 INCLUSION OF VILLAGES UNDER PURA Antony Shri Anto

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has introduced any scheme under the name 'Provision of Urban Amenities in Rural Areas' (PURA);
- (b) if so, the details thereof;
- (c) whether the Government has received any proposals from different States including Kerala for inclusion of certain activities areas therein:
- (d) if so, the details thereof, State -wise; and
- (e) the action taken by the Government on each such proposal by indicating the present status in regard thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (e) The Government has approved the Provision of Urban Amenities in Rural Areas (PURA) Scheme on 21st January 2010 for implementation on a pilot basis during 11th Five Year Plan within the budgetary provision of Rs. 248 crores. The scheme aims at holistic and accelerated development of compact areas around a potential growth centre in a Gram Panchayat (s) through Public Private Partnership (PPP) framework for providing livelihood opportunities and urban amenities to improve the quality of life in rural areas. There is a pre-identified methodology to select the private developers to undertake the pilot projects viz. inviting proposals through an 'Expression of Interest' (EoI) Notice, short listing, final selection based on Request for Proposal (RfP) and then inviting the selected private developers to prepare Detailed Project Report (DPR) based on which the capital grant admissible under the scheme will be considered for approval. The Ministry of Rural Development had initially implemented the PURA scheme from 2004-05 to 2006-07 on a pilot basis. Detailed Project Reports (DPRs) were invited from different States including the State of Kerala prior to implementation of the initial pilot phase. A statement indicating the number of DPRs received, state-wise, is annexed. However, only seven pilot projects were implemented for drawing an experience for preparing a restructuring scheme in future. One pilot project each was implemented in the state of Andhra Pradesh, Assam, Bihar, Maharashtra, Orissa, Rajasthan and Uttar Pradesh during the initial pilot phase of PURA scheme.